

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2017 AT
10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/56/2016

NAME OF THE PETITIONER(S) : OFS Industries Pvt. Ltd & Another

NAME OF THE RESPONDENT(S) : First city Capital Investments Ltd&15others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION
	SIGNATURE	

REPRESENTATION BY WHOM

1. S. Ananth

Mr. Ashok Vishwanath.

Counsel for Respondents 9 to 11

2. V. M. SHIVAKUMAR

FOR M/S SHIVAKUMAR & JURESH

Counsel for R 1, 2, 6, 12, 13
+15.

3. A. V. S. MADHUSUDHAN

FOR A. V. S. MADHUSUDHAN

Counsel for R 7, R 8

ORDER

Petitioner 1 & 2 and their counsel called but absent. No representation. Shri V M Shivakumar, counsel for R1, R2, R6, R12, R13 & R15, Shri A V S Madhusudhan, counsel for R7, R8 and Shri S Ananth, counsel for R9 to R11 are present. The matter is adjourned to give a final opportunity to the petitioners to submit their final arguments. Put up on 02.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)